

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 120
IB- 549/(ND)/2020

IN THE MATTER OF:

Ms. Sandhya Sethi & Anr.

....**Applicant**

Vs.

M/s Inteco Special Melting Technologies (India) Pvt. Ltd.....**Respondent**

Order under Section 7 of IBC.

Order delivered on 27.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant

:

For the Respondent

: Mr. Gaurav Choudhary Adv.

ORDER

Learned Proxy Counsel for the Corporate Debtor states that due to bereavement in the family of the arguing Counsel, he is unable to attend the hearing and seeks adjournment.

List on 04.03.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)